Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.66 of 2011

Dated: 9th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Madhya Pradesh Poorv Kshetra Vidyut Nigam Ltd & Ors. … Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): Ms. Sneha Venkataramani
Counsel for the Respondent(s): Ms. Surbhi Sharma for MPERC

ORDER

At the request of the learned counsel for the Appellant, Post the matter on ***11.01.2012.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/MK